

CC No. 02/2019 (642185/2016)
Suresh Kumar Ranga Vs. Rajeev Bhardwaj & Ors.

16.09.2020

Matter is taken up through Video Conferencing (Cisco Webex), hosted by Reader of the Court Sh. Davinder Singh Bisht.

Present (on screen): Complainant in person.

Sh. Davinder Singh Bisht, Reader, Sh. Kripal Singh Sajwan, Sr.P.A, Ms. Gurmeet Kaur, P.A, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.

Further part arguments on the point of summoning heard. Put up for remaining arguments, if any, otherwise for orders on **06.10.2020**.

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.



(Harish Kumar)
Special Judge (PC Act) CBI-20,
Rouse Avenue District Court,
New Delhi/16.09.2020